

ITEM NO.102

COURT NO.12

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 769/2024

GAON SABHA CHAUBEPUR

Appellant(s)

VERSUS

CHHOTE LAL @ CHHATTOO RAM (DEAD) THR LRS & ORS.

Respondent(s)

Date : 09-05-2024 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE C.T. RAVIKUMAR
HON'BLE MR. JUSTICE RAJESH BINDAL

For Appellant(s) Mr. Rakesh Uttamchandra Upadhyay, AOR

For Respondent(s) Mr. Dinesh Dwivedi, Sr. Adv.
Mr. Pradeep Kumar Gupta, Adv.
Mr. Naresh Kumar, AOR
Mr. Krishnam Mishra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 15.5.2024 as a first item.

(DR. NAVEEN RAWAL)
DY. REGISTRAR

(MATHEW ABRAHAM)
COURT MASTER (NSH)